

*Important : Please see notes overleaf before filing up the challan

EQUALISATION LEVY CHALLAN

Single Copy (to be sent to the ZAO)

CHALLAN NO./ ITNS 285

OTHER TAXES AND DUTIES ON COMMODITIES AND SERVICES (0045)

Financial Year

| | | | | | | |
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EQUALISATION LEVY (119)

Permanent Account Number of Deductor

Full Name

Complete Address with City & State

Tel. No.

Pin

Type of Payment

(Tick One)

(Please see overleaf)

Equalization levy Payable by Taxpayer(deductor)

Equalization levy payable as per processing (demand raised by I.T.Deptt.)

Miscellaneous

FOR USE IN RECEIVING BANK

Debit to A/c / Cheque credited on

| | |
|---|---|
| | |
| D | D |

| | |
|---|---|
| | |
| M | M |

| | |
|---|---|
| | |
| Y | Y |

SPACE FOR BANK SEAL

DETAILS OF PAYMENT

Amount (in Rs. Only)

Equalisation Levy

Interest

Penalty

Others

Total

Total (in words)

CRORES

LACS

THOUSANDS

HUNDREDS

TENS

UNITS

Paid in Cash/Debit to A/c/Cheque No.

Dated

Drawn on

(Name of the Bank and Branch)

Date

Signature of person making payment

Taxpayers Counterfoil (To be filled up by taxpayer) (Deductor)

PAN

Received from

(Name)

Cash/Debit to A/c/Cheque No.

For Rs.

Rs. (in words)

Drawn on

(Name of the Bank and Branch)

Payment on account of Equalisation Levy (119)

Levy payable by taxpayer (Deductor) Levy payable as per Demand raised

Miscellaneous

For the Financial Year

Rs.

SPACE FOR BANK SEAL

Rs.

* NOTES

1. Please note that quoting false PAN may attract a penalty of Rs. 10,000/- as per section 272BB of Income-tax Act, 1961.
2. In Type of Payment section, please tick the relevant box as per the type of levy being paid.
3. Tax payers may please draw/issue Cheque/DDs towards payment of equalization levy as under:
Pay _____ (Name of the Bank where the Challan is being deposited) A/c Income-tax.
4. Deductor means a resident and carrying on business or profession or a non-resident having a permanent establishment in India, who is required to deduct the equalisation levy from the amount paid or payable to a non-resident in respect of specified service (section 166 of the Chapter VIII of the Finance Act,2016).

KINDLY ENSURE THAT THE BANK'S ACKNOWLEDGEMENT CONTAINS THE FOLLOWING:-

1. 7 DIGIT BSR CODE OF THE BANK BRANCH
2. DATE OF DEPOSIT OF CHALLAN (DD MM YY)
3. CHALLAN SERIAL NUMBER

THESE WILL HAVE TO BE QUOTED IN YOUR STATEMENT OF SPECIFIED SERVICES.